

Name of the corporate debtor: Nashik Forge Private Limited
Date of commencement of liquidation: 03.08.2024
List of stakeholders as on: 02.10.2024

(Version 1 dated 02.10.2024, pursuant to claims received up to 02.09.2024)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected (in INR)	Amount of claims under verification	Details in Annexure	Remarks, if any	% share in total amount of claims admitted
		No. of claims	Amount in INR	No. of claims	Amount in INR						
1	Unpaid insolvency resolution process costs		1,46,099.00		1,46,099.00	-	-	-	NA		0.04
2	Liquidation costs incurred till date								NA		-
3	Secured financial creditors	1	14,25,90,609.00	1	14,25,90,609.00				NA		43.05
4	Unsecured financial creditors	1	17,21,740.00	1	16,89,034.00		32,706.00		Annexure 1		0.51
5	Operational creditors (Workmen)	27	4,30,31,601.00	27	63,32,708.00		3,66,98,893.00		Annexure 2		1.91
6	Operational creditors (Employees)	15	1,12,41,837.00	15	23,36,696.00		89,05,141.00		Annexure 3		0.71
7	Operational creditors (Government Dues)	7	13,44,49,038.00	7	13,43,76,683.00		72,355.00		Annexure 4		40.57
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	6,76,42,331.00	26	4,37,44,181.00		2,38,98,150.00		Annexure 5		13.21
9	Other stakeholders, if any (other than financial creditors and operational creditors) Other stakeholders, if any	0	-	-	-		-				-
	Total	77	40,08,23,255.00		33,12,16,010.00		6,96,07,245.00				100.00

1. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to them by the claimant, erstwhile RP and the audited books of accounts of the Corporate Debtor.

2. The list of stakeholders, as modified from time to time, shall be:

- (i). available for inspection by the Stake holders who have submitted proofs of their claims;
- (ii). available for inspection by members, directors, and guarantors of the Corporate Debtor; and
- (iii). filed on the electronic platform of the Board for dissemination on its website.

3. Any claim received after the last date of receipt of claims (being 02.09.2024) has not been considered for the purpose of List of Stakeholders Version 1.

4. The liquidator reserves their right to modify an entry in the list of stakeholders, when they come across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the Adjudicating Authority.

Rajendra Joshi
For ADRS INSOLVENCY PROFESSIONALS PRIVATE LIMITED (IPE)
Liquidator of Nashik Forge Private Limited
(Company under liquidation)
Regd. No. IBBI/IPE-0166/IPA-1/2024-25/50079 AFA valid upto 30/06/2025
ip.nashikforge@gmail.com (process specific)
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